

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

106. C.P.(IB)-771(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Shree Balaji Construction and engineering
Services Private Limited

V/s.

Gannon Dunkerley and Company Limited.

Appearance

For Petitioner : Present but did not put appearance in the chat.

For Respondent : Adv. Amir Arsiwala

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. counsel for the Petitioner submits that the cost has not been paid because order was not uploaded and seeks time for compliance. List on **01.05.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)